

**PBefore the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal no. 323 of 2013**

**Dated : 15<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Shasun Research Centre ...Appellant(s)  
Versus  
Tamil Nadu Electricity Regulatory Commission  
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. J. R. Jayant**

**Counsel for the Respondent(s): Mr. S. Vallinayagam**

**ORDER**

We have heard the Learned Counsel for the parties for some time.

The Learned Counsel for the Respondent submits that this Appeal is covered by the judgment of Appeal no. 88 of 2012 dated 20.05.2013. Now, the Learned Counsel for the Appellant is directed to file written submissions after referring directions given in this judgment.

Post the matter for further hearing on **20.05.2014 at Chennai Circuit Bench.**

**(Rakesh Nath)  
Technical Member  
mk**

**(Justice M. Karpaga Vinayagam)  
Chairperson**